

Centres where employees of Central Government and retiring employees and their families may get treatment on credit facility basis; and

(c) if not, reasons therefor and by when these schemes may be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes, an online representation was received in February, 2019, *inter alia*, requesting for empanelment of hospitals and diagnostic centres in Himachal Pradesh under CGHS.

(b) and (c) No hospital/ diagnostic centre has applied for empanelment under CGHS even, after repeated advertisements and relaxation of norms. Therefore, as on date, no private hospital or diagnostic centre is empanelled under CGHS, Shimla Himachal Pradesh.

**Establishment of Indian Council of Medical Research (ICMR)
Study Centre in AP**

403. SHRI T. G. VENKATESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the State Government of Andhra Pradesh has requested Government for establishment of Indian Council of Medical Research (ICMR) Study Centre in Andhra Pradesh;

(b) if so, the details thereof; and

(c) whether Government has taken any decision in this regard, if so, the quantum of funds being allocated for the same for early setting up of the centre and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) No.

(b) and (c) Does not arise.

**Financial support to States for upgrading of infrastructure
for district hospitals**

404. DR. L. HANUMANTHAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that financial support is provided to States for the upgrading of infrastructure for district hospitals in the States;

(b) if so, the details thereof;

(c) financial support provided to States including Karnataka under this head during the last three years, year-wise details thereof;

(d) the district hospitals in States including Karnataka in which infrastructure was upgraded during the said period;

(e) whether Government proposes to increase the support to the States including Karnataka in the near future; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Under National Health Mission (NHM) the financial support is provided to States for the upgrading of infrastructure for district hospitals in the States. A statement showing the detail of financial approvals given to States including Karnataka during the last three years under NRHM is given in Statement-I (*See below*).

(d) A Statement showing the State wise status on District Hospitals which are newly constructed, renovated and upgraded till December-2018 under NRHM is given in Statement-II (*See below*).

(e) and (f) Under National Health Mission (NHM) the State Governments submit proposals for new infrastructure / up-gradation/ hospital strengthening as per their felt need and context in the Annual Programme Implementation Plan (PIP). Those proposals are discussed in the National Programme Co-ordination Committee Meeting (NPCC) after which approvals are accorded.

Statement-I

States/UTs-wise details of amount approved under Hospital Strengthening and New instructions/ Renovation and Setting up under District Hospital for the period 2016-17 to 2018-19

(₹ in lakhs)				
Sl. No.	State	2016-17 Approvals	2017-18 Approvals	2018-19 Approvals
1	2	3	4	5
(A) High Focus States				
1.	Bihar	577.46	4628.47	531.46
2.	Chhattisgarh	1229.45	532.62	1397.86

1	2	3	4	5
3.	Himachal Pradesh	0.00	0.00	0.00
4.	Jammu and Kashmir	945.65	78.15	0.00
5.	Jharkhand	0.00	158.40	0.00
6.	Madhya Pradesh	2520.00	8479.31	12379.81
7.	Odisha	1970.52	763.93	691.00
8.	Rajasthan	630.00	1201.00	2795.55
9.	Uttar Pradesh	0.00	611.00	14140.21
10.	Uttarakhand	62.00	0.00	0.00
(B) North Eastern States				
11.	Arunachal Pradesh	142.00	309.85	660.00
12.	Assam	707.01	387.83	238.62
13.	Manipur	42.26	0.00	0.00
14.	Meghalaya	9.75	885.00	0.00
15.	Mizoram	0.00	0.00	8.40
16.	Nagaland	41.00	47.73	315.80
17.	Sikkim	20.00	25.00	0.00
18.	Tripura	0.00	0.00	0.00
(C) Non-High Focus States				
19.	Andhra Pradesh	1243.09	504.00	1497.02
20.	Goa	0.00	6.00	0.00
21.	Gujarat	0.00	210.00	0.00
22.	Haryana	0.00	2.43	0.00
23.	Karnataka	0.00	1850.00	2938.83
24.	Kerala	720.00	118.00	3074.86
25.	Maharashtra	0.00	0.00	0.00
26.	Punjab	1200.00	1100.00	500.00
27.	Tamil Nadu	872.00	435.00	435.00

1	2	3	4	5
28.	Telangana	900.78	0.00	0.00
29.	West Bengal	0.00	0.00	0.00
(D) Small States/UTs				
30.	Andaman and Nicobar Islands	10.00	15.00	0.00
31.	Chandigarh	0.00	0.00	0.00
32.	Dadra and Nagar Haveli	0.00	0.00	0.00
33.	Daman and Diu	0.00	0.00	0.00
34.	Delhi	3500.00	0.00	0.00
35.	Lakshadweep	3.84	0.00	0.00
36.	Puducherry	0.00	0.00	0.00
GRAND TOTAL		17346.81	22348.72	41604.42

Note:

1. Approvals are as per the State Programme Implementation Plan (SPIP).
2. The above data comprises of Hospital Strengthening and New Constructions/Setting up of District Hospitals.

Statement-II

State-wise details of District Hospitals Constructions completed and upgraded under NRHM till December-2018

Sl. No.	Name of the State/UT	Status of New Construction works completed under NRHM	Status of Renovation / Up-gradation Works completed under NRHM
1	2	3	4
1.	Bihar	0	25
2.	Chhattisgarh	0	266
3.	Himachal Pradesh	3	0
4.	Jammu and Kashrrtir	5	11
5.	Jharkhand	0	0

1	2	3	4
6.	Madhya Pradesh	7	76
7.	Odisha	3	407
8.	Rajasthan	6	167
9.	Uttar Pradesh	2	100
10.	Uttarakhand	2	4
11.	Arunachal Pradesh	1	81
12.	Assam	7	27
13.	Manipur	20	37
14.	Meghalaya	0	39
15.	Mizoram	0	0
16.	Nagaland	0	11
17.	Sikkim	0	10
18.	Tripura	0	2
19.	Andhra Pradesh	48	0
20.	Goa	0	8
21.	Gujarat	0	23
22.	Haryana	0	0
23.	Karnataka	2	0
24.	Kerala	17	30
25.	Maharashtra	0	349
26.	Punjab	1	22
27.	Tamil Nadu	0	311
28.	Telangana	0	0
29.	West Bengal	0	174
30.	A & N Islands	0	0
31.	Chandigarh	0	0
32.	Dadra and Nagar Haveli	0	0

1	2	3	4
33.	Daman and Diu	0	0
34.	Delhi	0	1
35.	Lakshadweep	0	0
36.	Puducherry	0	0
TOTAL		124	2181

Source: NHM-MIS report as on 31st December, 2018.

Permitting BDS students for admission in MBBS courses

405. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that curriculum in the first two years of MBBS and BDS is almost similar;

(b) whether any proposal has been received from the Dental Council of India to permit students who have completed BDS take direct admission into 3rd year of MBBS;

(c) if so, the details of the proposal and MCI's reaction on this;

(d) whether it is also a fact that a bridge course is also proposed for those who opt to study MBBS after BDS; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The Board of Governors appointed in supersession of Medical Council of India (MCI) has informed that the curriculum in the first two years of MBBS and BDS is not similar.

(b) No.

(d) and (e) Dental Council of India (DCI) sent a proposal which has been forwarded to Medical Council of India (MCI).